

Statement 26: Composition of Outstanding Liabilities
(As at end-March 2004)

(Rs. crore)																			
State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	17,090	2,436	-	10,109	-	472	143	1,449	-	10	3,581	5,654	35,289	18,628	14,888	1,224	5,306	26	75,361
2. Bihar	8,904	1,594	24	7,797	-9	14	4	65	-	42	11	135	18,444	10,302	7,997	460	2,446	350	39,999
3. Chhattisgarh	2,623	483	-	1,654	-	20	11	336	57	1	-	425	5,185	2,822	1,511	491	775	40	10,825
4. Goa	843	-	-	975	66	33	-	33	-	1	98	164	2,047	944	485	53	327	29	3,885
5. Gujarat	10,849	1,629	2	20,945	42	186	16	-6	-	80	1,409	1,686	35,153	14,273	3,641	1,412	7,721	107	62,307
6. Haryana	3,825	2,022	-	5,319	-	32	22	418	304	78	53	907	12,074	3,720	4,953	559	1,134	10	22,450
7. Jharkhand	2,896	-	8	3,173	9	5	2	3	-	5	2	16	6,102	3,106	261	206	340	22	10,036
8. Karnataka	9,645	551	-	8,119	-	782	89	532	-	56	-	1,460	19,776	10,885	5,885	-	3,375	39	39,959
9. Kerala	8,221	1,158	1	4,174	565	1,944	248	479	-	275	267	3,214	17,334	5,629	14,403	199	1,578	8	39,151
10. Madhya Pradesh	7,692	2,664	-	6,658	267	44	23	1,268	-	59	65	1,459	18,739	9,221	6,861	882	2,225	39	37,967
11. Maharashtra	13,659	1,019	-	30,612	-	2,354	-5	1,050	2	684	2,071	6,156	51,445	16,476	7,689	18,180	12,945	102	1,06,838
12. Orissa	8,681	1,103	-	3,045	-	31	55	585	-	12	869	1,552	14,381	9,190	7,822	413	1,996	48	33,850
13. Punjab	6,059	637	-	11,152	455	150	2	681	5,121	11	668	6,634	24,937	9,377	6,767	679	1,033	25	42,819
14. Rajasthan	12,282	369	-	13,790	-	103	95	954	-	35	654	1,841	28,282	9,881	10,516	581	3,814	35	53,109
15. Tamil Nadu	11,889	1,962	1	9,609	596	944	144	1,338	-	1,497	3,496	7,419	31,477	9,420	6,932	683	3,098	150	51,759
16. Uttar Pradesh	23,123	5,872	40	21,515	-31	4	86	768	1,156	7	6,075	8,095	58,613	28,038	13,534	13,850	10,952	-924	1,24,063
17. West Bengal	14,714	1,964	2	30,918	831	43	21	50	-	123	8,781	9,017	57,445	19,329	4,505	493	7,682	18	89,472
II. Special Category																			
1. Arunachal Pradesh	262	24	-	87	-	1	-	116	-	-	112	229	602	468	444	84	138	-	1,736
2. Assam	4,497	858	-	3,099	298	4	25	194	-	19	188	430	9,180	3,454	2,498	679	-173	50	15,688
3. Himachal Pradesh	2,839	70	-	1,413	118	745	3	302	-	14	3,433	4,497	8,938	1,848	2,720	225	642	5	14,379
4. Jammu and Kashmir	2,279	1,591	-	1,524	-	420	14	353	1,547	-	354	2,688	8,083	2,792	2,870	770	213	-	14,728
5. Manipur	529	157	-	93	105	8	-	-	-	22	101	132	1,016	824	539	14	144	-	2,537
6. Meghalaya	700	14	-	143	-	2	1	63	-	9	126	202	1,059	390	413	32	224	6	2,123
7. Mizoram	422	46	-	73	27	237	-	41	-	5	104	387	955	359	602	16	675	-	2,606
8. Nagaland	1,098	79	-	52	5	49	2	35	-	17	235	337	1,571	428	478	-2	-86	-	2,389
9. Sikkim	296	48	-	62	-	55	2	32	-	-	17	105	510	235	267	6	-10	1	1,010
10. Tripura	792	64	-	563	-	284	1	8	-	1	66	358	1,777	621	1,662	-12	-1	10	4,057
11. Uttarakhand	3,208	572	2	1,781	31	1	5	139	36	9	573	764	6,358	322	900	40	603	50	8,273
All States	1,79,917	28,984	81	1,98,454	3,375	8,967	1,008	11,285	8,221	3,071	33,407	65,960	4,76,772	1,92,981	1,32,043	42,217	69,116	246	9,13,376
Memo item:																			
1. NCT Delhi	-	-	-	11,938	-	-	-	-	-	-	-	-	11,938	2,211	-	-	-	-	14,149
2. Puducherry	-	-	-	380	-	-	-	-	-	-	-	-	380	930	-	-	-	1	1,310

(Contd.)

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2005)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	19,965	2,436	-	14,981	-	2,289	158	854	-	75	4,376	7,752	45,134	16,131	20,111	1,571	7,403	50	90,399
2. Bihar	10,463	1,594	24	10,097	-9	14	3	120	-	41	38	216	22,385	9,103	8,401	537	2,407	350	43,183
3. Chhattisgarh	2,788	483	-	2,550	-	20	11	486	-	60	1	578	6,400	2,383	1,569	751	990	40	12,133
4. Goa	961	-	-	1,428	-	31	-	28	-	1	98	159	2,547	907	527	80	327	30	4,417
5. Gujarat	12,660	1,629	2	29,733	-	0	4	-8	142	48	1,333	1,520	45,544	11,470	3,872	1,670	8,586	193	71,334
6. Haryana	4,755	2,022	-	7,448	-	29	20	527	6	81	96	758	14,984	2,302	5,238	686	1,680	10	24,900
7. Jharkhand	3,311	899	8	4,766	9	5	2	3	-	4	12	25	9,017	2,943	278	275	426	150	13,090
8. Karnataka	11,762	551	-	12,386	-	748	78	389	-	74	-	1,289	25,988	9,033	6,470	-	2,813	41	44,345
9. Kerala	9,598	1,158	1	6,969	235	2,282	274	525	-	290	257	3,628	21,589	5,412	14,791	322	1,496	85	43,695
10. Madhya Pradesh	9,301	2,664	-	9,423	-	41	21	731	-	45	2,223	3,061	24,449	9,123	7,501	1,218	2,254	40	44,586
11. Maharashtra	17,547	1,019	3	46,365	-	2,226	-7	445	2	630	2,202	5,499	70,433	8,584	8,184	21,515	15,794	45	1,24,554
12. Orissa	9,581	1,103	-	4,382	-	28	50	304	-	13	820	1,215	16,281	9,280	8,381	1,263	1,749	29	36,982
13. Punjab	7,719	637	-	14,793	283	7	2	770	5,121	6	770	6,676	30,109	7,398	7,186	1,106	1,247	25	47,071
14. Rajasthan	14,359	369	-	18,833	-	991	90	287	-	29	487	1,883	35,444	7,915	11,681	916	3,977	35	59,968
15. Tamil Nadu	13,788	1,962	-	15,523	391	1,419	134	655	342	48	2,786	5,384	37,049	6,537	6,504	1,246	4,482	150	55,968
16. Uttar Pradesh	26,435	5,872	40	28,696	-5	-4	79	756	2,111	-45	6,417	9,315	70,353	24,622	15,343	16,102	10,745	-892	1,36,273
17. West Bengal	18,731	1,964	2	41,353	-	38	18	47	-	109	8,090	8,302	70,352	16,078	4,781	852	5,263	16	97,342
II. Special Category																			
1. Arunachal Pradesh	279	24	-	129	96	1	-	113	-	2	112	228	756	516	525	100	172	-	2,069
2. Assam	5,129	858	-	3,932	317	4	23	160	-	-25	167	329	10,566	2,830	2,880	914	-197	50	17,043
3. Himachal Pradesh	3,691	70	-	2,202	22	692	3	236	-	16	3,777	4,725	10,710	1,104	2,981	156	1,528	5	16,483
4. Jammu and Kashmir	2,695	1,591	-	2,096	-	496	14	412	1,727	-	334	2,983	9,365	2,316	3,115	871	211	-	15,877
5. Manipur	598	157	-	127	55	8	-	-	-	22	91	122	1,058	1,482	560	13	252	-	3,365
6. Meghalaya	825	14	-	200	-	2	1	27	-	9	142	180	1,219	395	503	45	242	6	2,410
7. Mizoram	501	46	-	106	27	225	-	43	-	5	113	385	1,065	403	728	30	695	-	2,922
8. Nagaland	1,237	79	-	77	9	54	2	48	-	15	256	376	1,778	451	499	-2	-88	-	2,638
9. Sikkim	332	48	-	94	-	62	1	9	-	-	16	88	561	240	292	9	47	1	1,150
10. Tripura	1,025	64	-	762	-	286	-	7	-	1	60	353	2,204	602	2,020	-4	21	10	4,853
11. Uttarakhand	3,443	572	2	2,749	65	1	5	253	36	23	573	892	7,724	484	1,013	73	771	58	10,123
All States	2,13,480	29,883	82	2,82,200	1,498	11,994	990	8,226	9,486	1,577	35,648	67,921	5,95,064	1,60,045	1,45,936	52,311	75,290	527	10,29,174
Memo Item:																			
1. NCT Delhi	-	-	-	15,670	-	-	-	-	-	-	-	-	15,670	166	-	-	-	-	15,836
2. Puducherry	-	-	-	591	-	-	-	-	-	-	-	-	591	958	-	-	-	-	1,549

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2006)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt (2 to 6) + 13	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	(Rs. crore)	
																			Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	21,348	2,436	-	19,895	-	2,414	149	1,616	-	9	3,377	7,566	51,245	15,884	25,449	1,925	8,625	49	1,03,177	
2. Bihar	10,811	2,076	23	12,591	-9	13	3	121	-	46	14	197	25,689	8,687	8,766	976	2,822	350	47,290	
3. Chhattisgarh	2,701	483	-	3,530	-	20	11	501	-	50	-	582	7,297	2,246	1,563	939	1,105	40	13,190	
4. Goa	1,027	-	-	2,046	-	29	-	24	-	1	85	140	3,212	882	574	108	319	30	5,126	
5. Gujarat	13,006	1,629	2	38,192	-	-	4	-10	249	27	1,837	2,107	54,936	11,579	4,130	3,210	9,045	124	83,024	
6. Haryana	5,142	2,022	-	9,309	-	25	18	587	-	74	118	822	17,295	2,222	5,593	850	1,009	10	26,979	
7. Jharkhand	3,546	2,115	8	6,400	9	5	2	235	-	1	54	296	12,374	2,793	490	331	785	150	16,924	
8. Karnataka	11,934	551	-	16,713	-	713	72	638	-	31	-	1,454	30,652	9,285	7,126	-	2,444	80	49,587	
9. Kerala	11,061	1,158	1	9,647	-	2,591	299	341	-	274	247	3,752	25,619	5,418	14,841	439	1,468	98	47,883	
10. Madhya Pradesh	10,246	2,664	-	12,458	-	37	20	1,130	123	22	2,115	3,446	28,814	8,998	7,489	1,464	2,850	32	49,647	
11. Maharashtra	18,701	1,019	3	62,098	-	2,531	-8	610	2	383	3,052	6,570	88,390	8,680	8,771	23,051	16,625	711	1,46,228	
12. Orissa	9,687	1,103	-	5,776	-	25	46	480	-	8	758	1,317	17,883	8,836	9,729	2,135	2,033	110	40,724	
13. Punjab	8,697	637	-	18,195	-	6	2	879	4,704	-	719	6,310	33,839	7,221	7,575	1,297	1,182	25	51,140	
14. Rajasthan	15,005	369	-	22,485	-	984	85	559	-	33	373	2,074	39,934	7,927	13,059	879	4,406	35	66,239	
15. Tamil Nadu	15,003	1,962	-	21,617	-	1,351	125	1,166	329	45	2,234	5,249	43,831	6,682	6,832	1,896	4,475	134	63,848	
16. Uttar Pradesh	28,498	5,872	40	36,475	-31	-11	76	919	2,191	-47	6,441	9,569	80,423	23,763	17,230	19,263	14,157	-776	1,54,061	
17. West Bengal	19,999	1,964	2	52,287	-	33	16	44	-	115	9,288	9,496	83,748	15,435	5,069	2,087	8,061	18	1,14,419	
II. Special Category																				
1. Arunachal Pradesh	321	24	-	367	262	2	-	138	-	7	110	258	1,232	497	464	117	102	-	2,412	
2. Assam	5,847	858	-	4,561	-	3	21	232	-	25	144	425	11,691	2,769	3,265	874	-248	50	18,401	
3. Himachal Pradesh	4,116	70	-	3,015	-	607	3	354	-	19	3,037	4,021	11,221	1,073	3,291	169	1,631	5	17,390	
4. Jammu and Kashmir	2,922	1,591	-	2,687	-	586	14	479	2,047	1	475	3,602	10,802	2,196	3,527	922	978	1	18,427	
5. Manipur	787	157	-	254	-	8	-	8	-	19	91	127	1,325	1,445	837	21	688	-	4,316	
6. Meghalaya	956	14	-	255	-	1	1	40	-	8	146	197	1,422	379	347	54	403	6	2,610	
7. Mizoram	601	46	-	132	27	262	-	41	-	6	115	423	1,229	394	720	27	785	-	3,154	
8. Nagaland	1,451	79	-	99	118	75	27	68	-	12	292	473	2,219	434	515	-1	-162	-	3,006	
9. Sikkim	420	48	-	111	-	69	1	17	-	-	14	101	680	230	305	12	61	1	1,289	
10. Tripura	1,144	64	-	961	-	227	-	1	-	1	7	236	2,404	579	2,285	3	76	10	5,358	
11. Uttarakhand	3,949	572	2	3,776	31	1	5	397	36	25	573	1,038	9,367	469	1,113	72	967	30	12,017	
All States	2,28,925	31,581	81	3,65,933	407	12,609	989	11,654	9,680	1,195	35,718	71,845	6,98,773	1,57,004	1,60,955	63,120	86,691	1,321	11,67,866	
Memo item:																				
1. NCT Delhi	-	-	-	21,567	-	-	-	-	-	-	-	-	21,567	-	-	-	-	-	-	21,567
2. Puducherry	-	-	-	798	-	-	-	-	-	-	-	-	798	1,820	-	-	-	-	1	2,619

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2007)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	23,543	2,192	-	24,039	-	2,294	149	2,561	-	23	3,169	8,196	57,971	16,227	26,092	2,191	8,749	49	1,11,279
2. Bihar	10,393	1,868	23	14,704	-9	13	3	694	-	45	22	776	27,756	8,220	8,781	976	2,432	350	48,514
3. Chhattisgarh	2,695	435	-	4,295	-	20	11	659	-	47	-	738	8,163	2,421	1,624	679	1,355	40	14,282
4. Goa	1,108	-	-	2,582	-	27	-	33	-	3	85	148	3,838	999	604	108	335	30	5,914
5. Gujarat	12,722	1,466	2	43,966	-	-	4	-13	227	6	2,889	3,114	61,270	11,788	4,130	2,860	9,045	124	89,217
6. Haryana	4,994	1,820	-	10,485	-	22	18	718	-	80	188	1,026	18,320	2,174	6,034	773	1,134	10	28,451
7. Jharkhand	3,805	1,904	8	7,731	9	5	2	1,055	-	178	1,777	3,016	16,473	2,656	689	331	917	300	21,366
8. Karnataka	11,700	-	-	19,306	-	678	72	1,215	-	-10	-6	1,949	32,955	10,039	8,068	506	1,759	80	53,407
9. Kerala	12,847	1,042	1	11,875	-	2,871	299	776	-	234	260	4,440	30,206	6,152	16,157	407	1,549	98	54,568
10. Madhya Pradesh	11,219	2,398	-	14,579	-	34	20	1,634	243	11	2,107	4,048	32,243	9,005	7,624	1,465	3,401	92	53,830
11. Maharashtra	19,967	917	3	71,376	-	2,336	-8	787	2	551	3,076	6,744	99,007	8,984	9,482	24,893	18,036	711	1,61,113
12. Orissa	8,898	993	-	6,862	-	22	46	736	-	5	686	1,494	18,247	9,326	9,929	2,135	2,032	110	41,778
13. Punjab	9,435	574	-	21,185	-	5	2	1,068	4,255	5	509	5,845	37,038	7,031	8,343	1,553	1,401	25	55,392
14. Rajasthan	16,070	221	-	24,425	-	799	85	1,076	-	32	223	2,214	42,932	8,068	14,406	1,053	4,597	35	71,090
15. Tamil Nadu	16,373	-	-	25,631	-	1,279	125	1,583	314	36	1,731	5,067	47,070	7,069	7,404	2,190	4,568	134	68,434
16. Uttar Pradesh	30,759	5,285	40	42,647	-31	-18	76	1,192	2,191	-50	12,373	15,765	94,465	23,075	18,947	21,247	14,423	-753	1,71,404
17. West Bengal	20,839	1,767	2	60,987	-	29	16	52	-	100	8,738	8,934	92,530	15,340	5,383	2,006	7,616	20	1,22,895
II. Special Category																			
1. Arunachal Pradesh	424	22	-	496	332	3	-	183	-	14	136	336	1,609	549	514	27	102	-	2,801
2. Assam	6,525	772	-	4,689	-	3	21	332	-	23	115	494	12,479	2,518	3,680	874	-248	50	19,352
3. Himachal Pradesh	4,583	63	-	3,694	-	620	3	585	-	20	2,261	3,490	11,830	1,162	3,617	169	1,631	5	18,415
4. Jammu and Kashmir	3,538	1,432	-	3,141	-	686	14	629	2,047	1	466	3,843	11,953	2,604	4,058	1,135	688	1	20,438
5. Manipur	868	141	-	481	-	5	-	18	-	17	178	218	1,709	1,207	856	21	607	-	4,399
6. Meghalaya	1,120	13	-	279	-	4	1	63	-	7	134	210	1,622	363	395	54	430	6	2,870
7. Mizoram	709	41	-	140	27	295	-	48	-	4	122	468	1,386	386	825	27	794	-	3,418
8. Nagaland	1,700	71	-	113	118	97	27	85	-	2	329	540	2,543	414	495	-1	-82	-	3,370
9. Sikkim	517	43	-	117	-	75	1	24	-	-	13	113	790	225	328	12	61	1	1,417
10. Tripura	1,159	57	-	1,111	-	227	-	30	-	-	-21	236	2,563	551	2,361	7	85	10	5,578
11. Uttarakhand	4,266	515	2	4,373	31	1	5	515	36	41	1,140	1,738	10,925	461	1,016	202	1,049	38	13,691
All States	2,42,777	26,051	82	4,25,310	477	12,432	989	18,341	9,314	1,423	42,699	85,199	7,79,896	1,59,014	1,71,842	67,898	88,466	1,566	12,68,683
Memo Item:																			
1. NCT Delhi	-	-	-	25,569	-	-	-	-	-	-	-	-	25,569	-	-	-	-	-	25,568
2. Puducherry	-	-	-	1,165	-	-	-	-	-	-	-	-	1,165	2,170	-	-	-	1	3,335

Statement 26: Composition of Outstanding Liabilities (Concld.)
(As at end-March 2008)

(Rs. crore)																			
State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	27,464	1,949	-	27,335	-	2,153	149	3,774	-	50	2,238	8,364	65,112	16,891	26,799	2,369	8,704	49	1,19,925
2. Bihar	11,731	1,660	24	16,519	-9	13	3	1,322	-	40	22	1,400	31,325	7,798	9,030	1,009	2,163	350	51,675
3. Chhattisgarh	2,786	387	-	5,151	-	14	11	947	-	43	-4	1,010	9,334	2,592	1,648	802	1,385	40	15,801
4. Goa	1,377	-	-	2,971	-	25	-	42	-	5	85	157	4,505	1,039	634	108	350	30	6,667
5. Gujarat	12,883	1,303	2	49,765	-	-	4	-14	204	2	3,694	3,891	67,844	11,650	4,130	2,585	9,045	124	95,377
6. Haryana	5,491	1,618	-	11,344	-	19	18	913	-	87	488	1,525	19,978	2,126	6,518	787	1,269	10	30,687
7. Jharkhand	4,124	1,692	6	9,407	9	5	2	1,680	-	379	3,337	5,402	20,640	2,518	906	331	756	450	25,601
8. Karnataka	11,235	-	-	19,727	-	644	72	1,760	-	-51	-12	2,412	33,375	11,566	9,080	506	1,759	80	56,366
9. Kerala	14,285	927	1	14,502	-	3,121	299	1,190	-	199	271	5,080	34,794	6,910	18,074	404	1,683	98	61,963
10. Madhya Pradesh	12,994	2,131	-	16,558	-	30	20	2,215	362	7	2,165	4,799	36,483	9,660	7,716	1,244	3,651	92	58,846
11. Maharashtra	21,234	815	3	79,281	-	2,086	-8	1,723	2	712	2,776	7,290	1,08,624	9,386	10,345	26,800	19,223	711	1,75,090
12. Orissa	8,565	882	-	6,503	-	19	46	982	-	4	608	1,659	17,609	10,815	10,129	2,131	1,932	110	42,726
13. Punjab	11,457	510	-	23,413	-	4	2	1,325	3,768	10	305	5,413	40,793	7,289	9,262	2,019	1,620	25	61,008
14. Rajasthan	17,833	184	-	25,594	-	614	85	1,518	-	28	186	2,431	46,042	8,690	15,820	1,357	4,808	35	76,752
15. Tamil Nadu	18,980	-	-	29,141	-	1,203	125	1,995	298	24	1,428	5,073	53,194	8,202	7,947	2,253	4,794	134	76,523
16. Uttar Pradesh	35,046	4,697	40	50,114	-31	-24	76	1,477	2,191	-53	12,305	15,971	1,05,837	22,401	20,664	22,603	14,673	-753	1,85,425
17. West Bengal	23,035	1,571	2	69,998	-	25	16	59	-	82	9,402	9,583	1,04,189	15,455	5,729	2,050	7,343	20	1,34,786
II. Special Category																			
1. Arunachal Pradesh	563	19	-	496	402	3	-	247	-	20	68	338	1,817	493	567	27	108	-	3,012
2. Assam	7,388	686	-	5,122	-	2	21	485	-	29	83	621	13,816	2,434	4,125	874	-248	50	21,051
3. Himachal Pradesh	5,104	56	-	4,569	-	671	3	639	-	17	1,688	3,017	12,746	1,251	3,967	169	1,631	5	19,769
4. Jammu and Kashmir	3,745	1,273	-	3,737	-	786	14	829	2,047	1	380	4,057	12,812	3,008	4,648	1,300	401	1	22,168
5. Manipur	1,035	126	-	714	-	2	-	28	-	14	173	218	2,092	969	879	21	587	-	4,548
6. Meghalaya	1,354	11	-	322	-	4	1	87	-	7	118	216	1,903	349	450	54	444	6	3,206
7. Mizoram	820	36	-	159	27	295	-	55	-	2	80	432	1,474	381	935	26	794	-	3,611
8. Nagaland	1,926	63	-	129	118	104	27	101	-	5	349	585	2,821	394	473	-1	-182	-	3,506
9. Sikkim	738	38	-	123	-	80	1	42	-	-	11	135	1,034	219	342	11	61	1	1,669
10. Tripura	1,234	51	-	1,291	-	227	-	79	-	-	-46	261	2,836	524	2,445	7	95	10	5,917
11. Uttarakhand	4,657	458	2	5,005	31	1	5	658	36	41	1,139	1,880	12,033	496	974	287	1,131	66	14,988
All States	2,69,084	23,144	81	4,78,989	547	12,125	989	26,161	8,908	1,703	43,334	93,221	8,65,065	1,65,502	1,84,238	72,133	89,981	1,744	13,78,663
Memo item:																			
1. NCT Delhi	-	-	-	24,402	-	-	-	-	-	-	-	-	24,402	-	-	-	-	-	24,402
2. Puducherry	-	-	-	1,164	-	-	-	-	-	-	-	-	1,164	2,430	-	-	-	1	3,595

SDLs : State Development Loans. '-' : Nil/Negligible.
Note : For state-wise data series on outstanding liabilities prior to 2004, please refer to 'State Finances: A Study of Budgets of 2006-07'.
Source : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.
2. Finance Accounts of the Union Government, CGA, Government of India.
3. Ministry of Finance, Government of India.
4. Reserve Bank Records.
5. Budget Documents of the State Governments.